

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

AND

THE HONOURABLE MR.JUSTICE SHAJI P. CHALY

WEDNESDAY, THE 1ST DAY OF APRIL, 2020/12TH CHAITHRA, 1942

B.A. (TMP) NO.1 of 2020

(CRIME NO.446 of 20202 OF CHERTHALA POLICE STATION, ALAPPUZHA)

PETITIONER:

Jacob Mathew, S/o. Mathai Jacob,
Aged 33 years, Mundakkodiyil, Chengannur P.O,
Chengannur, Alappuzha district.

By Adv. Sri. P. Martin Jose

RESPONDENTS:

- 1 State of Kerala, Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam, Pin 682031.
- 2 Deputy Superintendent of Police, Cherthala, Alappuzha district.

By Sri. Suman Chakravarthy, Public Prosecutor

This Bail Application having come up for admission on 01/04/2020, the Court on the same day passed the following:-

A.K. JAYASANKARAN NAMBIAR, J.

&

SHAJI P. CHALY, J.

B.A. (TMP).NO.1 OF 2020

Dated this the 1st day of April, 2020

ORDER

Shaji P. Chaly, J.

In view of B.A.No.2150/2020 as Item No.6 in the today's list, this bail application is a duplicate one, and therefore, this bail application is closed.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**